

type we want, we must allow some time for the local administration also because instead of devoting their time to the collection of statistics, they have to look to the immediate requirements first. In case we receive any further information, we will certainly inform the House

SHRI K. LAKKAPPA : On a point of clarification. What about the Mysore area? When he makes his next statement, will he say something about the situation in Mysore also ?

SHRI J. MOHAMED IMAM *rose*—

MR. SPEAKER : He may make a statement tomorrow.

12.56½ hrs.

INDIAN COINAGE (AMENDMENT)
BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : On behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill further to amend the Indian Coinage Act, 1906.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Indian Coinage Act, 1906".

The motion was adopted.

SHRI K. C. PANT : I introduce the Bill.

12.57 hrs.

OFFICIAL LANGUAGES (AMENDMENT) BILL AND RESOLUTION RE. OFFICIAL LANGUAGES—*contd.*

MR. SPEAKER : Upto yesterday, out of 15 hours allotted for general discussion, we have taken about 10 hours so that 5 hours remain. Some of the parties have not yet spoken. The Swatantra Party has got still 27 minutes, the Jan Sangh about 24 and the DMK 12 minutes. As regards the Unattached members, three or four have spoken. They have got 16 minutes.

SHRI D. C. SHARMA (Gurdaspur) : What about Congress time ?

श्री मधु लिमये (मुंगेर) : हमारा एक भी श्रादमी नहीं बोला अब तक ।

MR. SPEAKER : He has got all the time of his party.

श्री मधु लिमये : लेकिन बहस का तरीका क्या है ? कुछ दलों के दो-दो, तीन-तीन लोग बोल चुके हैं। हमारे दल का एक भी नहीं बोला है।

MR. SPEAKER : He has not taken any time. The Communist Party (Marxist) also have not taken any time. These are the two Parties who have not spoken yet, the SSP and Communist (Marxist).

SHRI NATH PAI (Rajapur) : May I suggest that before the first round is completed, you do not call a second member from the same Party ?

MR. SPEAKER : Yes. Naturally the Congress Party also has got time. My problem is not with parties' time. Parties will get their full quota. There is absolutely no difficulty. The SSP have given two names, Shri Patel and Shri Rabi Ray; the Communist Group (Marxist) have given Shri Ramani's name.

I have already allowed 3 Independents to speak. If there are 12 names more, I do not know how I can accommodate them. At the most I can allow one more Independent.

Shri Piloo Mody was on his legs. He has already taken 25 minutes. If he wants to take extra time, he should remember that he will be cutting into the remaining time of the Swatantra Party. After lunch, we shall let him resume his speech.

If he takes all the time left for his Party, the other speakers from his Party will be cut out.

SHRI PILOO MODY (Godhra) : I will take 7 minutes.

12.59 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]
OFFICIAL LANGUGAES (AMENDMENT) BILL AND RESOLUTION RE. OFFICIAL LANGUAGE—*Contd.*

SHRI PILOO MODY : I was saying yesterday that in the Soviet Union it was